

**Use of Inferior Type of Fuel for
Plants and Machines in the
Eastern Region**

4124. SHRI INDRAJIT GUPTA :
DR. RANEN SEN :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that Government's policy of using high ash content low grade coal, coal washery midlings and rejects for Thermal power production in the Eastern Region was taken primarily in the interest of Iron and Steel Industries, without considering the impact of poor quality fuel on plants and machinery ;

(b) if so, what were the overriding considerations in forcing the Eastern Region to accept the above unsatisfactory, uneconomical condition resulting in an acute power shortage on account of breakdown in plants and machineries; and

(c) the steps taken for immediate removal of the above condition ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) and (b). In order to conserve superior grades of coal which are essentially required for metallurgical purpose and to facilitate the use of bye-products left over after washing medium quality metallurgical coal for use in the Steel plants, the policy of the Government is that thermal power station being designed at present should be capable of using inferior grades of coal and bye-products left over in the washeries. This policy is applicable to all regions of the country. As the boilers have been designed to burn inferior grades of coal and washery left-overs, it cannot be said that the break-downs in thermal power stations have occurred due to the use of inferior grade of fuel.

(c) With a view to improving the efficiency of thermal generating units, Government are considering measures for improving the quality of bye-product fuels from the existing and projected washeries.

**Memorandum Presented by the
Chief Minister of Gujarat to
the Prime Minister**

4125. SHRI R. K. AMIN : Will the PRIME MINISTER be pleased to state :

(a) whether during her recent visit to Gujarat on the 23rd January, 1970 she

was presented a memorandum by the Chief Minister of Gujarat cataloguing the injustices that Gujarat has suffered with regard to her development plans ; and

(b) whether she will lay a copy of the same, on the Table as also the reason why such development has been prevented or not sanctioned in each case, particularly when Plans are executed expeditiously and efficiently in Gujarat ?

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : (a) and (b). During her visit to Gujarat on 22nd/23rd January, 1970, Prime Minister was given a letter together with notes, dealing with various problems of the State. These were immediately referred to the concerned Ministers for examination. The Ministries have been directed to convey their decision in due course to the Government of Gujarat. It is not considered appropriate to lay on the Table documents pertaining to matters which are under correspondence between the Centre and a State Government.

**Correcting Statement to USQ. No. 3475
Dated 10-12-1969 Warships of
Indian Navy on Goodwill Visit to
other Countries**

THE MINISTER OF DEFENCE AND STEEL & HEAVY ENGINEERING (SHRI SWARAN SINGH) : Mr. Speaker, Sir,

I reply to part (b) of Unstarred Question 3475 which was answered on the 10th December 1969, It was stated that 27 foreign warships belonging to Britain, U. S. S. R., France, Japan, Iran, Thailand, Ethiopia and Australia had visited Indian ports during 1969.

Subsequently it was found that the number of foreign warships that visited India was 29 (twenty-nine) and not 27 (twenty-seven) as stated in the reply to the question. Accordingly, the reply to part (b) of the question may be read as follows ;

"29 foreign warships belonging to Britain, U.S.A., U.S.S.R., France, Japan, Iran, Thailand, Ethiopia and Australia have visited Indian ports so far during 1969."